

F No. 2/3/CIT(OSD)(S)/2014-15/CPC-ITRV Issues
Government of India
Ministry of Finance
Central Board of Direct Taxes
Directorate of Income Tax (Systems)

Notification No. 1/2015 under the CPC Scheme 2011

New Delhi
Dated the 10th of July 2015

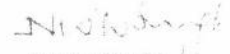
Extension of time limit for submitting ITR-V for electronically filed returns for A.Y. 2013-14 and A.Y. 2014-15.

In exercise of the powers under clause (ii) of Para 14 read with clause (7) of Para 4 of the 'Centralized Processing of Returns Scheme, 2011 issued as per C B D T Notification No. SO16(E) dated 4.1.2012 [2/2012], the Director General of Income Tax (System) hereby extends the time limit for submitting ITR-V forms relating to Income Tax Returns filed electronically (without digital signature certificate) for A.Y. 2013-14 (filed on or after 1st April, 2014 till 31st March 2015) and for A.Y. 2014-15 (filed on or after 1st April, 2014 till 30th June 2015). These ITR-V forms can now be submitted upto 31st October, 2015 or within a period of 120 days from the date of uploading of the electronic return data, whichever is later.

2. This notification is issued to mitigate the hardship and grievance of the taxpayers who have been prevented by reasonable causes to file the ITR-V in time.

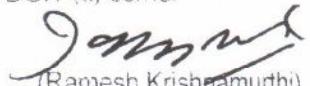
3. Taxpayers can also verify their status of receipt of ITR-V at e-filing website <https://incometaxindiaefiling.gov.in>. They can also download the ITR-V from the same website from sub-menu 'e-filed Returns/forms' under main-menu of 'My account' after login to above mentioned website and clicking on the relevant Ack No. hyperlink.

4. The ITR-V forms should be sent by ordinary post or speed post addressed to CPC, Post Bag No.1, Electronic City Post Office, Bengaluru- 560 100.


(Nishi Singh)
Pr. DGIT (Systems), CBDT

Copy to -

1. PPS to the Chairman and Members, CBDT, North Block, New Delhi.
2. All Chief Commissioners/ Director General of Income tax – with a request to circulate amongst all officers in their regions/ charges.
3. JS (TPL)-I & II/Media coordinator and Official spokesperson of CBDT.
4. DIT (IT)/ DIT (Audit)/ DIT (Vig.)/ DIT (System) I, II, IV, V / CIT (OSD)(Systems)/ CIT(CPC)
5. DIT (PR PP&OL) with a request to add the extension of time limit for filing of ITR-V forms in advertisement/ media campaign.
6. TPL and ITA Divisions of CBDT
7. The Institute of Chartered Accountants of India IP Estate, New Delhi.
8. Web Manager 'incometaxindia.gov.in' for hosting on the website.
9. Database cell for uploading on www.irsofficeonline.gov.in and in DGIT (s) corner
10. ITBA publisher for uploading on ITBA.


(Ramesh Krishnamurthi)
Addl. Director General (S)-3, CBDT